

**SCHEDULE -II
FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation) Regulations 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/s Ceeyes Software Technologies Pvt. Ltd..**

S.No:	Particulars	DETAILS
1.	Name of corporate debtor	M/s Ceeyes Software Technologies Pvt. Ltd..
2.	Date of incorporation of corporate debtor	30 th April 1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Hyderabad and its registration number is 23934.
4.	Corporate Identity Number (CIN)/ limited liability identification number of corporate debtor	U52392TG1996PTC023934
5.	Address of the registered office and principal office(if any) of corporate debtor	Registered Office address is DOOR NO.103, AZAM COMPLEX, SHIVAM ROAD, BAGH AMBERPET HYDERABAD Telangana State- Pin -500013 Email ID:- knbkumar@ceeyes.com
6.	Date of closure of Insolvency Resolution Process	12-08-2019 (180 days from the Insolvency Commencement date) As per NCLT Order dated 13-02-2019 in company petition no CP (IB) No.354/9/HDB/2018.
7.	Liquidation commencement date of corporate debtor	29th November 2019 , (but order copy made ready to dispatch and received by Liquidator on 16 th December 2019).
8.	Name and registration number of the insolvency professional acting as liquidator	Ram Murthy Kommera Reg.No: IBBI/IPA-002/IP-N00595/2017-2018 / 11776
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No: 143, HNo: 8-19, Metro City Mega Town Ship; BONGULLOOR ; Village & Post:→ M.P. Patelguda, Mandal:→ Ibrahimpatnam; Ranga Reddy Dist.; Hyderabad -501510, Telangana State; Email: rammurthyadvocate@gmail.com Mobile: 9866500627
10.	Address and e-mail to be used for correspondence with the liquidator	As in Column No: 9
11.	Last date for submission of claims	19 th January 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the M/s Ceeyes Software Technologies Pvt. on 29th November 2019, (but order copy made ready to dispatch and received by Liquidator on 16th December 2019).

The stakeholders of **M/s Ceeyes Software Technologies Pvt** are hereby called upon to submit their claims with proof on or before **19th January 2020** to the liquidator at the address mentioned against item No : 9 & 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator :

Date: 20-12-2019
Place: Hyderabad



Sd/- *Ram Murthy Kommera*
Ram Murthy Kommera
Liquidator
Regd.No: IBBI/IPA-002/IP-N00595/2017-2018 / 11776.